

policy is already under revision and it is proposed to prescribe that diversion of forest lands for multipurpose river valley projects, hydel projects, etc., should be adequately compensated by providing, as far as possible, equivalent alternative land for afforestation for which requisite funds will need to be earmarked within the Project costs. It is also being suggested that all forests should be brought under scientific management in the overall control of State Forest Departments.

#### Central aid for Land Reforms in Bihar

\*198. SHRI ISHWAR CHAUDHRY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state the amount of financial assistance given by the Central Government to the State of Bihar during the year 1976-77 and during the year 1977-78 so far for implementing the land reforms schemes in that State?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): A statement is laid on the Table of the Sabha.

#### Statement

	Assistance provided in	
	1976-77	1977-78
	Rs.	Rs.
(1) Grant for purchase of inputs by allottees of ceiling surplus land	23,12,600	22,48,841
Grant for development of ceiling surplus land.	11,56,300	5,74,356
Loan for development of ceiling surplus land.	10,52,902	5,91,694
<b>TOTAL</b>	<b>45,21,802</b>	<b>33,54,891</b>

(2) Besides the above assistance for development of ceiling surplus lands, an amount of Rs. 15 lakhs has been released recently to enable the State Government to take up an additive programme for consolidation of holdings in one lakh hectares comprised in 11 Anchals.

#### Confirmation of Assistant Teachers of N.D.M.C.

\*199. SHRI AGHAN SINGH THAKUR: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the total number of Assistant Teachers having served for more than three years, yet not confirmed in the Education Department of New Delhi Municipal Committee;

(b) total number of Assistant Teachers who have so far been confirmed by the New Delhi Municipal Committee;

(c) the total number of permanent eligible Assistant Teachers falling in the limit of 20 per cent quota fixed by Government for grant of Selection Grade in accordance with the recommendation of the Third Pay Commission;

(d) whether some of the teachers have been denied the Selection Grade, if so, the number thereof and the grounds on which these teachers have been denied the Selection Grade; and

(e) the steps Government propose to take to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARAKATAKI): (a) According to the information received from the New Delhi Municipal Committee, the number of such Assistant Teachers is 224, as on 31st December, 1977.

(b) 690, till date.

(c) 138.